

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

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**LOK SABHA**  
**UN STARRED QUESTION NO. 218**  
**TO BE ANSWERED ON FEBRUARY 02, 2018/MAGHA 13, 1939 (SAKA)**  
**APY**

218. Shri Parbhubhai Nagarbhai Vasava:  
Shri George Baker

Will the Minister of FINANCE be pleased to state

- (a) the salient features of the Atal Pension Yojana (APY);
- (b) the number of subscribers enrolled under this scheme so far across the country, State/UT-wise;
- (c) the details of the funds sanctioned, allocated and utilised under this Scheme since its inception, State/UT-wise;
- (d) the details of the target set and achievements made under this scheme during the above-said period along with its results;
- (e) the steps taken/being taken by the Government to make APY scheme more effective and expand its area of coverage; and
- (f) whether the Government is planning/ proposing to make some amendments under this scheme, if so, the details thereof and the reasons therefor?

**ANSWER**

The Minister of State in the Ministry of Finance  
(Shri Shiv Pratap Shukla)

(a) The Atal Pension Yojana (APY) is a voluntary, periodic contribution based pension system, open to all saving bank/post office saving bank account holders in the age group of 18 to 40 years. It offers the following benefits:

- (i) Each subscriber under APY shall receive a Central Government guaranteed minimum pension of Rs. 1000 per month or Rs. 2000 per month or Rs. 3000 per month or Rs. 4000 per month or Rs. 5000 per month, after the age of 60 years until his/her death.
- (ii) After the subscriber's demise, the spouse of the subscriber shall be entitled to receive the same pension amount as that of the subscriber until the death of such spouse.
- (iii) After the demise of both the subscriber and his/her spouse, the nominee of the subscriber so named shall be entitled to receive the accumulated pension wealth, as accumulated till attaining the age of 60 years by the subscriber.

(b) PFRDA has informed that the scheme has covered nearly 84.35 lakh subscribers till 24<sup>th</sup> January, 2018. The State-wise enrolments under APY is provided at **Annexure A**.

(c) & (d) The details of the funds sanctioned, allocated and utilized under APY since its inception, and the details of target set and achievements made under this scheme are placed at **Annexure B** and **Annexure C** respectively.

(e) & (f) The mode of payment of contribution by subscriber has been changed from only monthly to monthly, quarterly, and half yearly, keeping in consideration the seasonal income earners. Official mobile app to access APY accounts, as well as Value Added Facilities like E-PRAN and E-SOT to access PRAN and Statement of transactions under the APY account online, has been launched. Periodic advertisements in print and electronic media in English, Hindi and regional languages, are being made. PFRDA is also conducting various promotional campaigns among the service providers (Banks and Post Offices) like Log-in Days, Elderly Day-Campaigns etc to popularize and create awareness about the scheme. Progress of APY is being monitored on weekly basis through video conferences.

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**Annexure A referred to the reply to part (b) of Un-Starred Question No. 218 due for answer  
on 02.02.2018**

The number of subscribers registered under APY, State/ UT/Scheme-wise as on 24<sup>th</sup> January, 2018, is as under:

<b>S.No.</b>	<b>Name of State</b>	<b>Count of PRAN*</b>
1	Andaman & Nicobar Islands	3,278
2	Andhra Pradesh	574,517
3	Arunachal Pradesh	6,296
4	Assam	175,699
5	Bihar	911,778
6	Chandigarh	13,126
7	Chhattisgarh	131,923
8	Dadra and Nagar Haveli	8,903
9	Daman & Diu	14,523
10	Delhi	148,125
11	Goa	19,183
12	Gujarat	405,710
13	Haryana	173,668
14	Himachal Pradesh	56,889
15	Jammu & Kashmir	37,504
16	Jharkhand	191,763
17	Karnataka	554,737
18	Kerala	184,327
19	Lakshadweep	3,240
20	Madhya Pradesh	429,655
21	Maharashtra	631,702
22	Manipur	10,232
23	Meghalaya	10,237
24	Mizoram	13,700
25	Nagaland	30,216
26	Orissa	300,932
27	Pondicherry	14,651
28	Punjab	270,037
29	Rajasthan	441,386
30	Sikkim	16,558
31	Tamil Nadu	692,159
32	Telangana	229,719
33	Tripura	17,127
34	Uttar Pradesh	1,203,724
35	Uttaranchal	70,797
36	West Bengal	436,959
	<b>Total</b>	<b>84,34,980</b>

\*PRAN-Permanent Retirement Account Number  
Source: PFRDA

**Annexure B referred to the reply to part (c) of Un-Starred Question No. 218 due for answer  
on 02.02.2018**

**Atal Pension Yojana : (Status as on 15.01.2018)**

**(Rs. in Cr.)**

<b>Financial Year</b>	<b>Funds Allocated by Government of India</b>	<b>Grants Received</b>	<b>Funds expended by PFRDA *</b>	<b>Funds Unutilised</b>
2015-16	173.00	173.00	21.20	Rs. 151.80 (i.e. Rs. 173.00 cr- Rs. 21.20 cr)
2016-17	40.00	36.00	140.97	Rs. 46.83 cr (i.e. Rs.151.80 cr + Rs.36.00 cr – Rs.140.97 cr)
2017-18	170.00	105.00	145.23	Rs. 6.60 cr (i.e. Rs. 46.83 cr + 105.00 cr – Rs. 145.23 cr)
*Funds expended by PFRDA represent the payments released by PFRDA under Atal Pension Yojana Scheme during respective Financial Years.				

Source: PFRDA

**Annexure C referred to the reply to part (d) of Un-Starred Question No. 218 due for answer  
on 02.02.2018**

<b>FY 2015-16</b>		<b>FY 2016-17</b>		<b>FY 2017-18 (As on 24.01.2018)</b>	
Target	Achievement	Target	Achievement	Target	Achievement
33314930	2396763	9197120	2295103	9818400	3551998